

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/5271 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the th 16 June, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ(S) 2566 dated 14.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 17.06.2023 till the morning of 19.06.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/5272/A, dated , 16-06-2023

Copy to:

1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]